

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

IN THE MATTER OF : Redington India Ltd.
Vs
Fanatic Systems Pvt. Ltd.

MAIN PETITION NUMBER : CP(IB)/1(CHE)/2021

(IA/MA) APPLICATION NUMBERS
IA/1170(CHE)/2024

ORDER

Present: Shri. A. Akash Balagee, Ld. Counsel for the Applicant/RP.
Shri. James Victor Emmanuel, Ld. Counsel for R1.
Shri. Sachin, Ld. Counsel for R3.
None for R2.

Applicant is directed to serve copy of the application on the Respondents.

Reply be filed within three weeks from today.

Rejoinder, if any, be filed within two weeks thereafter.

List the application for hearing on **08.07.2024**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs